

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

TRANSFER PETITION (CIVIL.) NO(s). 172 OF 2006 (For Prel.Hearing)

VARAKALA SANDHYA

Petitioner(s)

VERSUS

VARAKALA SUNIL KUMAR

Respondent(s)

(With appln(s) for ex-Parte stay)

Date: 31/03/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL

HON'BLE MR. JUSTICE A.K. MATHUR

For Petitioner(s)

Mr. Himanshu Munshi, Adv. (SCLSC)

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice.

ll remain

Until further orders, further proceedings in the trial Court sha

stayed.

[Charanjeet Kaur]

Court Master

[Om Prakash]

Court Master

